NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

	PRESENT: SHRI Ch. M	лонd sharief tariq, member-Ju	DICIAL
APPLICATION NUMBER		:	
PETITION NUMBER		: TCP/163/2016	
NAME OF THE PETITIONER(S)		: Arti Meenakshi Muthiah	
NAME OF THE RESPONDENT(S)		: M/s MCTM Global Investments Private Limited & 3 others	
UNDER SECTION		: 397/398	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(.	Kanitha Surana	coursel sor Respondents	Jan 4he
2.	For T.K. Bhaskan	Counsel for Petitioner	BbZ.

<u>ORDER</u>

Counsels for both the parties are present and prayed for time for arguments. Put up on **08.12.2017** at **10.30** A.M.

FSSI F MEMBER (JUDICIAL)

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